NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

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CP(IB) No.513/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M.

| Name of the Company | | Maldar Barrels Pvt LtdVs-Pearson Drums & Barrels Pvt Ltd. | | |
|---------------------|--|---|------------------------|---------------------|
| Ur | nder Section | 9 IBC | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |

) Kuldig Malilico

Respondets Personals

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel for the operational creditor requested that the matter may be fixed on some other date as the Sr. Counsel is not available on 08/12/2017. Prayer is allowed.

List the matter on **11/12/2017** instead of 08/12/2017.

Let information be given to the Ld. Counsel for the corporate debtor.

8d

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)